

THE CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR
ORDER SHEET

APPLICATION NO.: _____

Applicant (S)

Respondent (S)

Advocate for Applicant (S)

Advocate for Respondent (S)

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

28.01.2010

CP 51/2009 (OA No. 357/2009)

Mr. Shiv Kumar, Counsel for applicant.
Mr. Anupam Agarwal, Counsel for respondents.

Heard learned counsel for the parties.

Learned counsel for the applicant submits that he does not want to press this Contempt Petition as the impugned order has already been challenged by filing separate OA.

In view of what has been stated above, the present Contempt Petition is disposed of as withdrawn. Notices issued to the respondents are here discharged.

B.L. KHATRI
(B.L. KHATRI)
MEMBER(A)

M.L. CHAUHAN
(M.L. CHAUHAN)
MEMBER (J)

AHQ

copy given vide
No- 1268127
1/2/2010